NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 40/(MAH)/2009 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Shri Vijay Nanalal Shah

V/s.

M/s. Anchor Paper Mills Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
3	Vijay N	Shahr Petitionez.	24/11/2016.
3	Rafreg Premovidern, Res No. 2005 nites & Vinod Koman ilb M/s Apex Can Partur		10:30 A.M.

Order CP No. 40/397-398/CLB/MB/MAH/2009

At the request of the Respondents, time for filing reply within 14 days is given in amendment application, rejoinder if any within one week thereof.

List this matter for hearing on 13.1.2017

sd/-

B.S.V.PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)